

Declaration or Assets and Liabilities

Year 2020-21

I, Satyendra Kumar son/daughter/wife of Rajendra Prasad

aged 44 Years, belonging to Assistant Cashier Bihar Vidhan Sabha

31.12.21 service and presently working as Assistant

3 given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	20.000	50.000	-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,50,000 SBI. Bihar Vidhan Sabha Memorandum	-	-		
(iii)	Bonds, Debentures and shares in Companies	-	-	-		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	513304309 (2 Lakh) 519386282 (1 Lakh) R.B.H. PT. EA-227A3 (1 Lakh)	513950064 (2 Lakh)	-		
(v)	Motor Vehicles (details of make, etc.)	Passion Doo 2010	-	-		
(vi)	Jewellery (give details of weight and value)	-	70 Gram 2,50,000/-	-		
(vii)	Other assets, such as values of claims / interests	-	-	-		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Grardamibug Pattina 922/Sqft 4100000/-	-	-		
(v)	Other (such as interest in property)	-	-	-		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	2800000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2020-21 PAN NO- BWUTPK 7156N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1306

Gender :- M (M/F)

Date of Birth :- 1 5 1 2 1 9 7 6 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Assistant
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.: - Bihar Secretariat Service etc.)

Home District :- Nawada

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 09/02/2021

Signature: Satyendra Kumar

Name of Employee: Satyendra Kumar

Designation: Assistant

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.